

Title: Need to accord approval to establish gas based Power Plant at Rupwash, Bharatpur, Rajasthan.

**श्री रतन सिंह (भरतपुर):** सभापति महोदय, धौलपुर में गैस आधारित विद्युत प्लांट कार्यरत है। धौलपुर से गैस पाइप लाइन में संसदीय क्षेत्र जिला भरतपुर के ग्रामीण क्षेत्रों से होती हुई अलवर जिला एवं आगे हरियाणा प्रदेश में ले जाई जा रही है। भरतपुर विद्युत प्राप्ति के क्षेत्र में काफी पिछड़ा हुआ है एवं राजस्थान का पूर्वी सिंहद्वार है।

भरतपुरवासियों की मुख्य जीविका का साधन 85 प्रतिशत कृषि है। वर्तमान में भरतपुर में स्थापित सभी उद्योग बंद प्राय हैं, जिससे बेरोजगारी की समस्या अत्यधिक है एवं सामाजिक जीवन को प्रभावित कर रही है।

गैस आधारित विद्युत उत्पादन प्लांट स्थापित होने से विद्युत प्राप्ति सुलभ, सहज व पर्याप्त मात्रा में होगी, जिससे बंद उद्योग पुनः चालू हो सकेंगे एवं कृषि आधारित नए उद्योगों की स्थापना की सम्भावना भी बढ़ेगी। इससे भरतपुर ही नहीं, राजस्थान के निवासियों को भी भरतपुर फायदा पहुंचेगा व राजस्थान का आर्थिक और सामाजिक विकास होगा। साथ ही बेरोजगारी की समस्या का भी समाधान होगा और राजस्थान देश के अग्रणी राज्यों की सूची में अपना स्थान अंकित करा सकेगा। इसके अलावा राजस्थान प्रदेश की राजस्व में भी वृद्धि होगी।

गैस बेस्ड पावर जेनरेशन प्लांट स्थापना के लिए भरतपुर का रूपवास क्षेत्र उपयुक्त है, जहां से गैस पाइप लाइन बिछाई जा रही है। विद्युत उत्पादन के लिए आवश्यक मात्रा में पानी चम्बल से बिछाई जा रही पाइप लाइन से उपलब्ध कराया जा सकेगा, जिसकी मात्रा लगभग 10 एमएलडी होगी। रूपवास क्षेत्र में पर्याप्त मात्रा में 100 एकड़ से ज्यादा जमीन उपलब्ध है, जो इस प्लांट की स्थापना हेतु काम में ली जा सकती है। इसके साथ ही इस 400 मैगावाट के विद्युत उत्पादन केन्द्र हेतु लगभग 2.5 एमएमएससीएमडी गैस की आवश्यकता पड़ेगी। विद्युत उत्पादन केन्द्र में कार्य करने के लिए भरतपुर जिले व रूपवास में आवश्यक मात्रा में श्रमिक उपलब्ध हैं। इससे गैस बेस्ड पावर जेनरेशन प्लांट के निर्माण के दौरान लगभग 2500 श्रमिक कार्य कर सकेंगे एवं तत्पश्चात् लगभग 2500 श्रमिक सीधे तौर पर एवं 750 श्रमिक अन्य कार्यों पर लगेंगे।

अतः आपके माध्यम से माननीय ऊर्जा मंत्री महोदय, भारत सरकार से अनुरोध है कि भरतपुर जिले में गैस आधारित विद्युत उत्पादन प्लांट के निर्माण के सम्बन्ध में रूपवास में प्लांट के निर्माण की स्वीकृति जारी कराएं, जिससे राजस्थान राज्य के साथ भरतपुर जिले का भी आर्थिक, सामाजिक विकास हो सके व भरतपुर में व्याप्त बेरोजगारी की समस्या दूर हो सके और बंद प्राय उद्योग पुनः चालू हो सकें। हम सब आपके अतिआभारी होंगे।

SHRI K. SUGUMAR (POLLACHI): Mr. Chairman, Sir, I want to raise a very serious matter regarding the allocation of 2G spectrum licences. ...*(Interruptions)*

MR. CHAIRMAN : This matter has already been raised in the morning.

...*(Interruptions)*

SHRI K. SUGUMAR : No, Sir. I have some other point. I have a right to speak. I have given a notice....*(Interruptions)*

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Mr. Chairman, Sir, it cannot be raised now. The same matter cannot be raised again. ...*(Interruptions)* It was raised in the morning and he wants to raise it again when the House is going to adjourn. This cannot go on like this. ...*(Interruptions)*

SHRI K. SUGUMAR : Sir, I have some other subject to raise. ...*(Interruptions)*

MR. CHAIRMAN : You can simply say that you want to associate with it.

...*(Interruptions)*

SHRI K. SUGUMAR : Sir, as a Member of Parliament I have a right to speak. ...*(Interruptions)*

MR. CHAIRMAN : You can send a slip saying that you are associating with it.

...*(Interruptions)*

SHRI V. NARAYANASAMY: Whatever he wants to say has already gone on record in the morning. ...*(Interruptions)*

MR. CHAIRMAN : Mr. Sugumar, you can say that you want to associate with the matter which was raised in the morning. That will be taken on record and that is enough.

SHRI K. SUGUMAR : Sir, I want to associate myself with the matter which has been raised by Dr. Thambidurai in the morning

during 'Zero Hour'.

MR. CHAIRMAN : The House now stands adjourned to meet tomorrow at 11.00 a.m.

**22.47 hrs.**

## **The Lok Sabha then adjourned till Eleven of the Clock**

*on Friday, May 7, 2010/Vaisakha 17, 1932 (Saka).*

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\* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

\* Not recorded

\* Not recorded

\* Not recorded

\* Not recorded

\* Laid on the Table and also placed in Library, See No. LT 2504/15/10

\* \* This part of the speech was laid on the Table

\* Not recorded

\* Not recorded

\* Not recorded

\* Not recorded

\* Expunged as ordered by the Chair

\* Not recorded

\* Expunged as ordered by the Chair

\* Not recorded

\* Treated as laid on the Table

\* Not recorded

\* English translation of the speech originally delivered in Punjabi

\* English translation of the speech originally delivered in Bangla

\* Not recorded

\* Speech was laid on the Table

\* Speech was laid on the Table

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\* Speech was laid on the Table

\* Speech was laid on the Table

\* English translation of the speech originally delivered in Tamil

\* Not recorded

\* Not recorded

\* Speech was laid on the Table

\* English translation of the speech originally delivered in Bangla.

\* Speech was laid on the Table

\* English translation of the speech originally delivered in Bangla

\* English translation of the speech originally delivered in Bangla

\* Not recorded

\* English translation of the speech originally delivered in Tamil

\* Not recorded

\* Not recorded